

Title:Requests the Government to include fishermen of the Andhra Pradesh in the list of Scheduled Tribes Category.

SHRI K. YERRANNAIDU (SRIKAKULAM): Mr. Speaker Sir, this is the most important issue. I would like to bring to your kind notice a matter pertaining to the fishermen community of Andhra Pradesh. There are more than 16 lakh people in Andhra Pradesh who belong to the fishermen community. Everywhere in this country, fishermen are in the list of Scheduled Tribes, except in Andhra Pradesh. The Andhra Pradesh Assembly resolved unanimously thrice and recommended to the Union Government to include fishermen in the list of Scheduled Tribes. They are in the list of Scheduled Tribes in Madhya Pradesh and Orissa, but not in Andhra Pradesh.

They are agitating in Andhra Pradesh. Since the matter pertains to the Union Government, my request on behalf of my Telugu Desam Party and all the MPs from Andhra Pradesh is that this issue should be taken up urgently so that social justice is done to fishermen community in Andhra Pradesh.

1244 hrs [Mr. Deputy-Speaker in the Chair.]

An agitation has already started in Andhra Pradesh on this issue. My humble request through you to the Union Government is that they must include fishermen in Andhra Pradesh in the list of Scheduled Tribes so that social justice is done to them.

... (Interruptions)